

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No:- 482 of 2024/RG/GS

Dated:- 24-04-2024

The following candidates, who figure next to the last engaged candidate, in the approved panel in the merit list in pursuance of the High Court Notification No. 02 of 2023/ RR/GS dated 11.04.2023, the following candidates, in order of merit, are hereby engaged as Research Assistants in the High Court of J&K and Ladakh, on consolidated honorarium of Rs. 40,000/- per month:

| S.No. | Transaction ID | Name of Candidate S/Shri/Ms. | Parentage | Address |
|-------|------------------|---------------------------------|----------------------------------|--|
| 1. | JKLHC23020000479 | Palk Sambyal | D/O Raj Singh | Ward No. 15, Mandi Thalora, Samba. |
| 2. | JKLHC23020000741 | Rameshwar Singh Thakur | S/O Surjeet Singh Bali | Village Alinbass Pogal Paristan Tehsil Ukhral District Ramban |
| 3 | JKLHC23020000809 | Konchok Dolma | D/O Tsewang Yangior | 31, Martselang, Kharu, UT of LADAKH |
| 4. | JKLHC23020000708 | Sukhmeet Kour | D/O Silander Singh | Main Road Arina Harduwail, Khansahib, Budgam |
| 5. | JKLHC23020000653 | Supriya Gandotra | D/O Ashwani Gandotra | House No. 136, Near ARTO Office, Jawahar Nagar, Ward No. 5, Salani, Rajouri, |
| 6. | JKLHC23020000775 | Abhya Thusoo | D/O Vimal Thusoo | Khrew Pampore Pulwama |
| 7. | JKLHC23020000616 | Mohaddisah | D/O Syed Iqbal | Hassanabad, Rainawari, Srinagar |
| 8. | JKLHC23020000665 | Mehwish Jan | D/O Late Ghulam Ahmad Chilloo | Hmt Zainakote Central Shalteng Srinagar |

1. The engagement will be purely on contractual basis initially for a period of one year and shall be governed as per the guidelines issued by the High Court Vide Notification No. 578 dated 30.08.2016 as amended from time to time, which has been duly notified in the Government Gazette and uploaded on the official website of the Hon'ble High Court.

2. The selected/engaged candidates shall furnish an undertaking before the undersigned in terms of Guidelines No. 8 of the Notification No. 578 dated 30.08.2016 as per Schedule-I of the Guidelines under reference, within seven days from the date of order failing which he/she shall not be allowed to take up the assignment.
3. The candidates figuring at Sr. No. 1, 2, 5 and 6 shall report to Registrar Judicial, High Court Wing, Jammu and the candidates figuring at Sr. No. 3, 4, 7 and 8 shall report to Registrar Judicial, High Court Wing, Srinagar.

By order.


(Shahzad Azeem)
Registrar General

No:- 14944-64/RG/GS

Dated:- 24-04-2024.

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr. /Mrs. Justice _____
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu, for information.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/ Srinagar.
5. Registrar Computer(IT), High Court of J&K and Ladakh, Jammu.
6. Registrar Recruitment, High Court of J&K and Ladakh, Jammu.
7. CPC, e-Court, High Court of J&K and Ladakh, Srinagar with the request to upload the same on official website of the High Court.
8. Director information, J&K, Jammu /Srinagar with the request to get the same published in the two English Daily Newspapers having wide circulation in the UT of J&K and UT of Ladakh.
9. Director Finance, High Court of J&K and Ladakh, Jammu.
10. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar.
..... for information and necessary action.
11. I/c Library, High Court of J&K and Ladakh, Jammu / Srinagar for information and keeping the record of the same.
12. Concerned Research Assistant _____
.....for information and necessary Compliance.


Registrar General